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Title: Introduction of the Women's Sexual, Reproductive and Menstrual Rights Bill, 2018.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill further to amend certain enactments to emphasize on the agency of a woman in her sexual and reproductive rights and to guarantee menstrual equity for all women by the State.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend certain enactments to emphasize on the agency of a women in her sexual and reproductive rights and to guarantee menstrual equity for all women by the State.”

The motion was adopted.

DR. SHASHI THAROOR : Sir, I introduce** the Bill.